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Fax: **Jammu:** 0191-2546753(Nov-April),  
Fax: **Srinagar:**0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**Srinagar/Jammu**

Subject:- Re-designation of Law Officers.

**GOVERNMENT ORDER NO: 3149 - LD (A) of 2019.**  
**D A T E D: 12 - 06 - 2019.**

Sanction is accorded to the re-designation of following Law Officers, as shown against each:-

S.NO.	Name & Designation of Law Officer S/Shri	Re-designated as
1.	Raman Sharma, Deputy Advocate General, Jammu	Additional Advocate General
2.	Aijaz Ahmad Lone, Government Advocate, Jammu	Deputy Advocate General
3.	Hakim Aman Ali, Government Advocate, Srinagar	Deputy Advocate General
4.	Asif Maqbool, Government Advocate, Srinagar	Deputy Advocate General

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
**Dated:- 12 -06-2019.**

**NO: LD(A)2016/12**

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Secretary to the Hon'ble Governor.
3. Divisional Commissioner, Kashmir/Jammu.
4. Registrar General, J&K High Court, Srinagar.
5. All concerned Law Officers for information.
6. Director Information, J&K, Srinagar.
7. Director Litigation, Kashmir/Jammu.
8. Director Archives, Archaeology and Museums, J&K, Srinagar.
9. All officers of the Department of Law, Justice and Parliamentary Affairs.
10. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
11. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.

*Asif*  
*A*

